NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH
(through web-based video conferencing platform)

Item No. 116
IA No. 424/JPR/2022
CP No. (IB)- 51/9/JPR/2022
Under Section 9 of IBC, 2016

In the matter of:

Himadri Speciality Chemical Ltd. **... Operational Creditor/Applicant**

Versus

Prayag Polytech Pvt. Ltd. **... Corporate Debtor/Respondent**

Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER

Present Through Video Conferencing: -

For the Applicant	:	Ranjabati Ray, Adv.
For the Respondent	:	Virendra Ganda, Sr. Adv. Vipul Ganda, Adv. Amodini Raina, Adv. Ayandeb Mitra, Adv.

ORDER

List the matter on 23.07.2024.

Sd/-

(Rajeev Mehrotra)
Technical Member

Sd/-

(Deep Chandra Joshi)
Judicial Member

May 14, 2024

GJ